

(c) whether the process of drafting the Bill has already been started by the National Health Authority for early legislation, if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN):  
(a) and (b) No.

In March, 2018, the Government had approved the Ayushman Bharat - National Health Protection Mission, now renamed as Pradhan Mantri Jan Arogya Yojana (PMJAY), to provide free hospitalization cover of up to ₹ 5 lakh per family per year to around 10.74 crores entitled beneficiaries identified as per the defined criteria using the SECC database. Based on the approval of the Cabinet, a National Health Agency was set up as a society, under Societies Registration Act 1860 to manage the implementation of the scheme at the Central level.

Further, in January, 2019, Government restructured and reconstituted the said National Health Agency as the National Health Authority (NHA) for better implementation of PMJAY. The National Health Authority has been set up as an attached office to Ministry of Health and Family Welfare with full functional autonomy. A full time Chief Executive Officer (CEO), in the rank of Secretary to the Government of India has been appointed by the Government to act with complete operational control over NHA for implementation of PMJAY.

Also, an 11 member Governing Board (GB) has been established as the decision making body of the NHA. The GB is responsible for policy matters related to PMJAY. It is headed by Minister for Health and Family Welfare. The GB has senior central and state government officers as its members. It also has representation of two domain experts drawn from fields like Public health, Management etc.

(c) No.

#### **Archaeological buildings marked under ASI**

\*330. DR. L. HANUMANTHAIAH: Will the Minister of CULTURE be pleased to state:

(a) the details of archaeological buildings which have been marked under ASI in the country so far;

(b) whether it is a fact that the archaeological buildings have been destroyed and reconstructed as hotels, clubs, complex and wedding halls and whether this has been noticed by Government; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (SHRI PRAHALAD SINGH PATEL): (a) There are 3691 monuments/sites declared Centrally Protected under the Ancient Monuments and Archaeological Sites and Remains Act, 1958 and looked after by Archaeological Survey of India (ASI). Abatement indicating State/UT-wise number of monuments/sites is given in the Statement (*See* below).

(b) No such incident has been reported at any centrally protected monument.

(c) Does not arise.

**Statement**

*Number of centrally protected monuments/sites under the Jurisdiction of  
Archaeological Survey of India in the country*

Sl. No.	Name of State	Nos. of Monuments
1.	Andhra Pradesh	129
2.	Arunachal Pradesh	03
3.	Assam	55
4.	Bihar	70
5.	Chhattisgarh	47
6.	Daman and Diu (U.T.)	12
7.	Goa	21
8.	Gujarat	203
9.	Haryana	91
10.	Himachal Pradesh	40
11.	Jammu and Kashmir	69
12.	Jharkhand	13
13.	Karnataka	506
14.	Kerala	28
15.	Madhya Pradesh	292
16.	Maharashtra	286
17.	Manipur	01

Sl. No.	Name of State	Nos. of Monuments
18.	Meghalaya	08
19.	Mizoram	01
20.	Nagaland	04
21.	N.C.T. Delhi	174
22.	Odisha	80
23.	Puducherry (U.T.)	07
24.	Punjab	33
25.	Rajasthan	163
26.	Sikkim	03
27.	Telangana	08
28.	Tamil Nadu	413
29.	Tripura	08
30.	Uttar Pradesh	745
31.	Uttarakhand	42
32.	West Bengal	136
TOTAL		3691

### WRITTEN ANSWERS TO UNSTARRED QUESTIONS

#### Opening of yoga institutes in foreign countries

3334. SHRI RAKESH SINHA: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) pleased to state:

- (a) whether Government is planning to open yoga institutes in foreign countries;
- (b) if so, how many such institutions would be opened and the time-frame set in this regard;
- (c) whether Government is in dialogue with the 191 countries which observed International Yoga Day; and